



CIRCULAR

CIR/CFD/DIL/5/2012

May 3, 2012

To
All Registered Merchant Bankers

Dear Sir / Madam,

Sub: Filing Offer Documents under SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2009

1. Please refer to circular No. SEBI CIR/CFD/DIL/9/2010 dated October 13, 2010 on the captioned subject.
2. In partial modification of the above referred circular, it has been decided that the draft offer documents in respect of issues of size upto ₹ 500 crores shall be filed with the concerned regional office of the Board under the jurisdiction of which the registered office of the issuer company falls. Merchant Bankers are accordingly advised to file the draft offer documents / offer documents with the concerned office of the Board, based on the estimated issue size as indicated below:-

Sl. No.	Region in which registered office of the issuer falls	Jurisdictions covered in this region	Name and address of the office of the Board where draft offer document / offer document is required to be filed
Estimated issue size of upto ₹ 500 crore			
i.	Northern Region	Haryana, Himachal Pradesh, Jammu and Kashmir, Punjab, Uttar Pradesh, Chandigarh, Delhi, Uttarakhand	SEBI Northern Regional Office, 5th Floor, Bank of Baroda Building, 16 Sansad Marg, New Delhi - 110 001



ii.	Eastern Region	Assam, Bihar, Manipur, Meghalaya, Nagaland, Orissa, West Bengal, Tripura, Arunachal Pradesh, Mizoram, Jharkhand	SEBI Eastern Regional Office, 3rd Floor, L & T Chambers, 16 Camac Street, Kolkata - 700 017
iii.	Southern Region	Andhra Pradesh, Karnataka, Kerala, Tami Nadu, Puducherry	SEBI Southern Regional Office, D'Monte Building, 3rd Floor, No. 32, D'Monte Colony, TTK Road, Alwarpet, Chennai – 600 018
iv.	Western Region	Gujarat, Rajasthan	SEBI Western Regional Office, Unit No: 002, Ground Floor, SAKAR I, Near Gandhigram Railway Station, Opposite Nehru Bridge, Ashram Road, Ahmedabad – 380 009
		Maharashtra, Madhya Pradesh, Dadra and Nagar Haveli, Goa, Daman, Diu, Chhattisgarh	SEBI Head Office, SEBI Bhavan, Plot No. C4-A, “G” Block, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
Estimated issue size greater than ₹ 500 crore			
v.	All regions	All jurisdictions	SEBI Bhavan, Plot No. C4-A, “G” Block, Bandra Kurla Complex, Bandra (East), Mumbai – 400051

3. Merchant Bankers are further advised to file three copies of the draft offer documents / one copy of the offer documents with the office indicated above.



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

4. The amendments made vide this circular shall come into effect for all draft offer documents for issues which are filed with SEBI on or after May 14, 2012.
5. The above are specified in exercise of the powers conferred under Section 11 read with Section 11A of the Securities and Exchange Board of India Act, 1992. This circular is available on SEBI website at www.sebi.gov.in under the categories “Legal Framework” and “Issues and Listing”.

Yours faithfully,

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